

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.102/95

Thursday, this the 25th day of July, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V Divakaran,
Senior Telephone Supervisor,
Trunk Exchange, Kollam. - Applicant

By Advocate Mr G Sasidharan Chempazhanthiyil

Vs

1. Telecom District Manager,
Kollam.
2. Departmental Promotion Committee
in respect of Chief Telephone
Supervisors in Group - IV
represented by its Chairman,
Office of the Telecom District
Manager, Kollam.
3. Chief General Manager,
Telecom, Kerala Circle,
Thiruvananthapuram.
4. Director General,
Department of Telecommunications,
New Delhi.
5. S Karunakaran,
Chief Telephone Supervisor
Grade-IV, Trunk Exchange,
Kottarakkara. - Respondents

By Advocate Mr Mary Help John David J, Additional Central
Government Standing Counsel(for R.1 to 4)

By Advocate Mr MR Rajendran Nair(for R.5)

The application having been heard on 25.7.96 the
Tribunal on the same day delivered the following:

ORDER

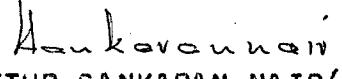
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

When the matter came up for hearing today, standing counsel produced a communication, Memo No. ST-A/Gr.IV/T0s/51 dated 22.7.96 issued by Assistant General Manager, Telecom District, Kollam to the effect that applicant has been promoted with effect from 1.7.93. We record the statement in the memo and dispose of the application. Standing counsel will produce a copy of the memo in the registry. No costs.

Dated, the 25th July, 1996.


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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